

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2702
TO BE ANSWERED ON 02.08.2018

SVEP

2702. SHRI D.K. SURESH:
SHRI NALIN KUMAR KATEEL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to introduce Start-up Village Entrepreneurship Programme (SVEP) in the country;
- (b) if so, the details thereof;
- (c) the objectives of the proposed SVEP programme;
- (d) whether the Government has set any guidelines and timeframe for the implementation of the said programme and if so, the details thereof; and
- (e) the quantum of funds allocated for the said purpose by the Union Government, State/UT-wise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): Start-up Village Entrepreneurship Programme (SVEP), a sub-scheme under the Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM), was launched with the objective of helping rural poor to come out of poverty by helping them to set up enterprises. As on 30th June, 2018, proposals under SVEP have been approved for 114 blocks in 19 states. The State wise details of the number of blocks for whom SVEP proposals have been approved and the number of enterprises so far established is given below:

Sl. No	States	No of Blocks where SVEP proposals approved	Total Enterprises formed
1	Andhra Pradesh	8	3340
2	Bihar	12	4010
3	Chhattisgarh	7	2108
4	Gujarat	3	274
5	Haryana	6	923
6	Jammu & Kashmir	2	443
7	Jharkhand	12	777
8	Kerala	14	1020
9	Madhya Pradesh	8	2270
10	Maharashtra	2	2623
11	Meghalaya	1	-
12	Nagaland	2	1313
13	Odisha	8	1096
14	Punjab	1	-

15	Rajasthan	5	1073
16	Tamil Nadu	2	-
17	Telangana	8	285
18	Uttar Pradesh	6	1216
19	West Bengal	7	1316
	Total	114	24,087

- (c) : The key objectives of SVEP are the following:
- To enable rural poor to set-up enterprises by developing sustainable model for village entrepreneurship promotion through integrated ICT techniques and tools for training and capacity building, enterprises advisory services and providing loans from banks/SHG federations.
 - Develop local resources by training a pool of village level community cadre called Community Resource Persons-Enterprise Promotion (CRP-EP).
 - Help rural entrepreneurs to access finance for starting their enterprises from DAY-NRLM SHG and federations and the banking system.

(d) : SVEP has been approved till 2019-20 and the funding is to be based out of the overall DAY-NRLM allocation. Detailed guidelines regarding programme structure and management, application process, fund release, monitoring, audit and progress reports, for the effective implementation of the programme, has been circulated to all the states. These SVEP guidelines clearly defines all the processes related to preparation, implementation and evaluation of the scheme. The SVEP programme is structured into three phases - Preparatory phase, Enterprise selection & Start-up phase and Enterprise sustenance phase. The guidelines issued on SVEP define the activities in all these phases of the programme in detail.

(e) : The state-wise cumulative position of central grants approved up-to 30.06.2018 is given below:

Sl. No	State	Total Central share approved (Rs Lakhs)
1	Andhra Pradesh	2,685.18
2	Bihar	3,842.53
3	Chhattisgarh	2,139.70
4	Gujarat	970.32
5	Haryana	676.18
6	Jammu & Kashmir	837.98
7	Jharkhand	3,385.84
8	Kerala	4,549.25
9	Madhya Pradesh	2,556.31
10	Maharashtra	627.00
11	Meghalaya	27.00
12	Nagaland	1,001.13
13	Odisha	2,433.31
14	Punjab	307.82
15	Rajasthan	696.77
16	Tamil Nadu	36.00
17	Telangana	644.47
18	Uttar Pradesh	1,938.16
19	West Bengal	655.88
	Total	30,010.84